## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

(IB)-13 (ND) 2018

CORAM:

PRESENT: SH. R. VARADHARAJAN

HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Jebsen & Jessen (GMBS) & Co.) KG Vs. Ambey Laboratories Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner: Mr. Akash Vajpai and Ms. Isha Aggarwal, Advocates

For the Respondent: Mr. M. P. Sahay, Advocate

## ORDER

Appearance has been put in by Mr. M.P. Sahay, Advocate. He prays for some time to file the reply. Let the same be filed before the next date.

To come up for arguments on 30th January, 2018.

(R. Varadharajan)

Member (J)

-S-Ut

(Ina Malhotra)
Member (J)

-S-d1

(Sapna Bhatia)